

HEARING BOARD
TRADE MARKS REGISTRY, KOLKATA
OPPOSITION HEARING FOR THE MONTH OF OCTOBER, 2013

Date & Time	Oppn./Rectn. Number	Appln. Number	Name of the Attorneys	Hearing Officer	Remarks
03.10.2013 12.00 P.M.	2225	375632	SONOTONE ELECTRONICS. (Mumbai) -Vs- DE. PENNING & DE. PENNING.	Shri S. K. Pandey, Deputy Registrar of Trade Marks	
21.10.2013 11.00 A.M.	202347	656424	MADAMSER & CO. (DELHI) -Vs- P.T.MASPION.	DO	
21.10.2013 11.15 A.M.	209526	1094006	LALL LAHIRI & SALHOTRA (GURGAON) -Vs- D.P.AHUJA & CO.	DO	
21.10.2013 11.30 A.M.	60297	651713	PRASANT KUMAR DUTTA ADV. (KOLKATA) -Vs- KRISHNA BASAK.	DO	
21.10.2013 11.45 A.M.	710552	695886	ANAND & ANAND (NEW DELHI) -Vs- D.SEN & CO.	DO	
22.10.2013 11.00 A.M.	138653	633732	REMFY & SAGAR (NEW DELHI) -Vs- DASWANI & DASWANI	DO	
22.10.2013 11.15 A.M.	226913	755620	WORLDWIDE REGISTRATION BUREAU. (NEW DELHI) -Vs- S.S.DATTA & ASSOCIATES	DO	
22.10.2013 11.30 A.M.	724322	801230	ARORA AND ARORA. (NEW DELHI) Vs- KOLKATA TRADE MARK SERVICE.	DO	
22.10.2013 11.45 A.M.	710438	756238	WORLDWIDE REGISTRATION BUREAU. (NEW DELHI) -Vs- S.S. DATTA & ASSOCIATES.	DO	
23.10.2013 11.00 A.M.	209345	703710	ARJUN T. BHAGAT & CO. (NEW DELHI) -Vs- LAXMINARAYAN SHAW	DO	
23.10.2013 11.15 A.M.	709858	761800	MADAMSER & CO. (NEW DELHI) -Vs- S.S. DATTA & ASSOCIATES	DO	
23.10.2013 11.30 A.M.	52152	526826	AMARJIT & ASSOCIATES. (NEW DELHI) -Vs- D. SEN & CO.	DO	
23.10.2013 11.45 A.M.	210128	756924	MADAMSER & CO. (NEW DELHI) -Vs- L.S.DAVAR & CO.	DO	

24.10.2013 11.00 A.M.	178709	578053	ARUN KUMAR KHEMKA. (RANCHI) -Vs- L.S.DAVAR & CO.	DO	
24.10.2013 11.15 A.M.	729087	508733	MADAMSER & CO. (NEW DELHI) -Vs- CRAWFORD BAYLEY & CO.	DO	
24.10.2013 11.30 A.M.	57179	577294	NEW BAPUJI BAKERY. (HOWRAH) -Vs- SHUKLA TRADE MARK CO.	DO	
24.10.2013 11.45 A.M.	710439	755615	WORLDWIDE REGISTRATION BUREAU (NEW DELHI) -Vs- S.S.DATTA & ASSOCIATES	DO	
25.10.2013 11.00 A.M.	162194	782204	ANAND & ANAND. (NEW DELHI) -Vs- DUNLOP INDIA LTD.	DO	
25.10.2013 11.15 A.M.	238113	781178	ANAND & ANAND. (NEW DELHI) -Vs- S.S.DATTA & ASSOCIATES	DO	
25.10.2013 11.30 A.M.	174602	706616	ANAND & ANAND. (NEW DELHI) -Vs- TRADE MARK REGISTRATION BUREAU.	DO	
25.10.2013 11.45 A.M.	62022	576150	INDIA SANITARY INDUSTRIES. (DELHI) -Vs- TRADE MARK REGISTRATION BUREAU.	DO	
28.10.2013 11.00 A.M.	82293	584698	R.K.DIWAN & CO.(MUMBAI) -Vs- D. SEN &CO.	DO	
28.10.2013 11.30 A.M.	57228	592525	SEA LINKS. (NEW DELHI) -Vs- PARKAR & PARKAR	DO	
28.10.2013 11.45 A.M.	198568	578759	D. SEN &CO. (KOLKATA) -Vs- DASWANI & DASWANI	DO	
28.10.2013 12.00 P.M.	56422	578708	ARORA REGN. SERVICE. (PUNJAB) -Vs- SURESH SHARMA.	DO	
28.10.2013 12.30 P.M.	54179	560283	KAYSER & CO. (MUMBAI) -Vs- L.S.DAVAR & CO.	DO	
28.10.2013 12.45 P.M.	57713	534874	DUMMY RECORD (KOLKATA). -Vs- PRADEEP TAHLANI.	DO	
28.10.2013 02.15 P.M.	209125	598377	BALAJI BIRI FACTORY. (DELHI) -Vs- RAZZUK ALI.	DO	
28.10.2013 02.45 P.M.	211198	535344	K.M.BHAT. ADV.(NEW DELHI) -Vs- DR. PARIMAL BANERJI.	DO	
28.10.2013 03.00 P.M.	52967	508904	D.P.AHUJA & CO. (KOLKATA) -Vs- HERBALS (APS) PVT. LTD.	DO	

28.10.2013 03.30 P.M.	170547	593805	LALL & SETHI. (NEW DELHI) -Vs- S.MAJUMDAR & CO	DO	
29.10.2013 11.00 A.M.	200057	588433	M.P.MIRCHANDANI & CO. -Vs- DASWANI & DASWANI	DO	
29.10.2013 11.15 A.M.	102049	525709	G. S. RIJWANI & CO. (MUMBAI) -Vs- D. SEN & CO.	DO	
29.10.2013 11.30 A.M.	58364	594515	R.K.DIWAN & CO.(MUMBAI) -Vs- DASWANI & DASWANI	DO	
29.10.2013 11.45 A.M.	58308	583146	THE CALCUTTA TRADE MARK CO. (DELHI) -Vs- C.J.ASSOCIATES	DO	
29.10.2013 12.00 P.M.	762610	1727925	AMARCHAND & MANGALDAS. (NEW DELHI)	DO	Show cause hearing
29.10.2013 12.15 P.M.	714286	863104	TUFF TUBES PVT. LTD. (KOLKATA)	DO	Show cause hearing
29.10.2013 12.30 P.M.	777240	1674406	RAMNI TANEJA. (NEW DELHI)	DO	Show cause hearing
29.10.2013 12.45 P.M.	710142	783282	THE ACME COMPANY. (NEW DELHI)	DO	Show cause hearing
29.10.2013 02.00 P.M.	206497	726371	ARJUN T. BHAGAT & CO. (MUMBAI) -Vs- BIKASH GARG.	DO	
29.10.2013 02.15 P.M.	226914	755618	WORLDWIDE REGISTRATION BUREAU (NEW DELHI) -Vs- S.S.DATTA & ASSOCIATES	DO	